

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2698
TO BE ANSWERED ON 09.07.2019

REVAMPING OF MGNREGS

2698. SHRI K. NAVASKANI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is proposed to revamp Mahatma Gandhi National Rural Employment Guarantee Scheme(MGNREGS) to include more functions under the scheme so that agricultural operations are not affected; and
- (b) if so, the details thereof and if not, the reasons therefor?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a) & (b): No, Sir. Schedule -I of Mahatma Gandhi National Rural Employment Guarantee Act, 2005 (MGNREGA) provides to ensure that atleast 60% of the works to be taken up in a districts in terms of cost shall be for creation of productive assets directly linked to Agriculture and Allied Activities. There are 260 works which are permissible under MGNREGA. Out of these, 164 works are related to agriculture and allied activities.
